OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: SOUTH-WEST DISTRICT, DWARKA COURTS, NEW DELHI

ORDER

In compliance of directions issued in letter No. 2542/Accessibility Committee/DHC dated 24.11.2023 of High court of Delhi, New Delhi, Ms. Manju Bindra, Sr. Administrative Officer (Judl.) (Mobile No. 7703919572) is hereby appointed as Nodal Officer and Sh. Kishor Batra, Senior Judicial Assistant (Mobile No. 8595743237) is hereby appointed as Link Nodal Officer for all branches of South West District to render necessary assistance for escalating the requests of Persons with Disabilities with immediate effect.

Persons with Disabilities can use the helpline numbers of e-Sewa Kendras, already available on the Website of this office (eSewa Kendra-0I 011-28042659, e-Sewa Kendra-II is 011-28042873) during office hours.

However, the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.

(PRAVEEN KUMAR)

Yrancen Kuna

Principal District & Sessions Judge (SW) Dwraka Courts, New Delhi

2490-2570/

No.____/Nodal/Computers/DWK/2024

Dated_ 20/01/2024

Copy forwarded for information and necessary action to:

- 1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi (through email).
- 2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi (through email)
- 3. The Principal District & Sessions Judge (North, North East, Shahdara, New Delhi, East, West, South, South East and North West Districts.
- 4. All the Judicial officers, Dwarka Courts, New Delhi (through email & WhatsApp)
- 5. The Officials concerned, Dwarka courts, New Delhi.
- 6. Reader & PS to the undersigned
- 7. The Branch Incharge, Website Committee, Delhi District Court for uploading the same on the website.
- 8. The Branch Incharge, Computer Branch, Dwarka Courts for uploading the same on Website of Dwarka Courts.
- 9. The Incharge R & I Branch for uploading on LAYERS

Principal District & Sessions Judge (SW)

francen Kuman

Dwraka Courts, New Delhi